

Declaration of Assets and Liabilities

Year 2020 - 2021

I, AZMATUN NISHA, son/daughter/wife of TAHIR HASSAN RIZVI

aged 29 years, belonging to MADHUBAN BAZAR, BAJPATTI, SITAMAR

service and presently working as LIBRARY ASSISTANT BIHAR LEG-ASSEMBLY SEC, PATNA.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BVM 2000/- (Salary Ac) POST OFFICE 5000 J/C - 3,00,000/- ALLAHABAD AC.	NIL	TAHIR HASSAN RIZVI (FATHER)	ZAHANA KHATOON (MOTHER)	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SBI BVM PPF - 9000 PNB MET LIFE POL 17000/- LIC - 10,00,000/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Azmatun Nisha.

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ACK NO - 692980140021120 (2020-21) BAJPN2276B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110124056368

Gender :- F (M/F)

Date of Birth :- 01/01/1992 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SEC, PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SITAMARHI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Azmatun Nisha.

Name of Employee: AZMATUN NISHA

Designation: LIBRARY ASSISTANT

Department: LIBRARY

Place: PATNA

Date: 4.2.2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.